

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 294 OF 2015 &
IA NO. 142 OF 2018 & IA NO. 546 OF 2018

Dated: 19th December, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

SRM Power Pvt. Ltd.

....Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd. & Ors.

....Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patel, Sr. Adv.
Mr. Ankit Shah

Counsel for the Respondent(s) : Mr. Sandeep Grover
Ms. Pankhuri Bhardwaj for R-2 & R-4

ORDER

The learned senior counsel appearing for the Appellant submitted that this matter was earlier being heard by other Bench presided over by Hon'ble Mr. Justice N.K. Patil consisting of Hon'ble Mr. Justice N.K. Patil and Hon'ble Shri S.D. Dubey, Technical Member and requests that this matter may be posted before the same Bench.

Accordingly, post this matter for hearing on **08.02.2019 at 2.30 p.m.** before the special bench consisting of Hon'ble Mr. Justice N.K. Patil and Hon'ble Shri S.D. Dubey, Technical Member before Court – II after obtaining necessary orders from Chairperson, APTEL.

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N.K. Patil)
Judicial Member